

They have been continuously condemning the previous Government. They say that it was the Congress Government which brought this law. Yes. It was the Congress Government which brought this law. But it was meant for the smugglers. It was meant for the terrorists. But this Government do not need this law because they are the friends of the smugglers. They are the friends of the terrorists. Therefore, how can they use the law against these people? They will not use it against them. They cannot use it against them. Therefore, they are using it against their own party people. That is the only way they can use this law to their own advantage. Now they say that they will go in for a CBI enquiry, they will go in for this enquiry and that enquiry, but I strongly suggest that we must have a House Committee under the chairmanship of an opposition leader Mr. Dipen Ghosh must be a party to that, at least he should be a member on that Committee.

Here we talk of high-value politics. Mr. Hegde had to resign but no Congress Minister had to resign for this kind of a thing. Shri Unnikrishnan, our hon. Minister, also comes from the same State. (*Interruptions*) He is from Kerala. He comes from the neighbouring State with the same culture.

SHRI ARANGIL SREEDHARAN (Kerala): I am on a point of order. He cannot say that the culture of Kerala is a culture which supports bugging. It is the neighbouring State. (*Interruptions*) He said that the neighbouring State has the same culture. What does he mean by that? Those of us who belong to this State have a very high culture. (*Interruptions*)

SHRI SANTOSH BAGRODIA: Do you want me to reply to them. I need your ruling, Sir.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): No, no, you make your special mention. All these matters were discussed in the morning. You confine yourself to the special mention only.

SHRI SANTOSH BAGRODIA: If you want me to reply to him, I will do that.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): No. You please go on.

SHRI SANTOSH BAGRODIA: How can the sanctity of a citizen of this country be maintained under this kind of Government? We talk of the sanctity, the sanctity of privacy, sanctity of security, sanctity of free speaking, talking, sanctity to work, but is it really being implemented? (*Interruptions*). I am talking about phone-tapping only.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): You are not confining yourself to the special mention. You are talking about culture of the people of the country, they know whose culture is what.

SHRI SANTOSH BAGRODIA: You told me not to speak about that and you are replying to him. Even Shri Vajpayee mentioned...

THE VICE-CHAIRMAN: Please come to the special mention.

SHRI SANTOSH BAGRODIA: I am on the special mention. Shri Vajpayee mentioned on the phone-tapping today. This was discussed for two hours in the House today. I requested the Chairman to let me speak on that.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): You need not repeat what has already been discussed in the House.

SHRI SANTOSH BAGRODIA: I am not repeating, I am only saying that this has been discussed by many Members and I request once more that this phone-tapping must be checked and whoever has done it, action must be taken against him.

Deaths due to brain fever in Rajasthan

श्री धूलेश्वर मीणा (राजस्थान) :
माननीय उपसभाध्यक्ष महोदय, मेरे इस विशेष उल्लेख के बारे में हमारे राजस्थान

के एक लोकल पेपर में छपा है। मेरे राजस्थान के आदिवासी क्षेत्र उदयपुर में और खासकर झालोर तहसील में मस्तिष्क की इस बीमारी में कई लोगों की मृत्यु हो गयी है।

श्रीमन, इस बीमारी में हर साल खालोर आदिवासी क्षेत्रों में लोग मरते हैं क्योंकि वहाँ इसके लिए न दवाइयों का इंतजाम है, न डॉक्टरों का इंतजाम है, न वहाँ कम्पाउंडर्स होते हैं और न नर्स होती हैं। इसलिए इन सुविधाओं के अभाव में हर साल कई मौतें होती हैं। इस समय जो राजगार पेपर में खबर छपी है वह उदयपुर जिले का मेरा आदिवासी क्षेत्र झालोर, कोडभा, खरवाडा, मरडा, है। यह सारा आदिवासी बाहुल्य क्षेत्र है। इस क्षेत्र में हर साल यह बीमारी होती है और आए दिन कई लोगों की मृत्यु का ग्रास बनाता है।

श्रीमन, मैं आपके माध्यम से सरकार का ध्यान इस ओर आकर्षित करना चाहूंगा कि आदिवासी क्षेत्रों में वाकई में कई प्रकार की दिक्कतें होती हैं, वह डॉक्टर लोग अपनी सेवा देने को तैयार नहीं होते हैं कभी तो वहाँ दवाइयों की कमी होती है। इधर राजस्थान में बराबर सात-आठ दिन से डॉक्टरों की हड़ताल चल रही है, अस्पतालों में डॉक्टर नहीं हैं। जहाँ तक बड़ी-बड़ी सिटी राजस्थान की हैं, जहाँ मरीजों की संख्या जो कुछ है, वह मरीज भी अस्पताल छोड़-छोड़कर भाग रहे हैं। अगर सरकार ने इस ओर जल्दी से जल्दी कदम नहीं उठाया तो क्या होगा कि इस प्रकार में यह बीमारी वहाँ महामारी का रूप ले लेगी और खासकर के अब जब गर्मी के दिन आते जायेंगे, इस बीमारी का प्रकोप दिन-ब-दिन बढ़ता जाएगा। इसलिए, श्रीमन मैं आपके माध्यम से सरकार का ध्यान आकर्षित करते हुए आग्रह करना चाहूंगा कि इस ओर शीघ्र ही ध्यान दिया जाय और कार्यवाही की जाए। धन्यवाद।

श्री संतोष बागड़ोदिया (राजस्थान) :
उपसभाध्यक्ष जी, मैं इस स्पेशल मंशन का सम्बन्ध करता हूँ। साथ ही साथ जो

डॉक्टरों की हड़ताल का वान का है, इस संबंध में चाहूंगा कि आज लाखों लोग राजस्थान में परेशान हैं और कई निर्दोष लोगों को जान में हाथ धोना पड़ रहा है, इसके लिए सरकार ध्यान दे और इस हड़ताल को समाप्त कराया जाए।

श्री उपसभाध्यक्ष (डा० विजय मोहन रेड्डी) : चौधरी हरिमिह।

चौधरी हरि सिंह (उत्तर प्रदेश) :
मैंने दो स्पेशल मंशन दिए हैं। आपने किम पर एकाउ किया है। ?

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): You have to speak only on one. You say you have given two.

SHRI RAOOF VALIULLAH (Gujarat): I have given one on Gujarat.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): I will give you a chance later. Let Mr. Valiullah speak on the situation in Gujarat because he has also given the same special mention. That is why the confusion has come. Let Mr. Valiullah speak first.

Communal situation on Gujarat

SHRI ROOF VALIULLAH (Gujarat): Sir, the communal situation in Gujarat is worsening day by day. Sir, I expected that the Home Minister would come out with a statement in this august House about what has been happening in Gujarat over the last few days where a number of people have been killed and hundreds of them seriously injured. I expected that Mr. Home Minister who was present in the House a few moments ago would make a statement in this House and tell us what is happening in Gujarat.

SHRI JAGESH DESAI (Maharashtra): He must make a statement today.